GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 1126
(TO BE ANSWERED ON THE 31st July 2023)

CAPACITY OF AIRPORTS

1126.   SHRI SUSHIL KUMAR GUPTA

Will the Minister of CIVIL AVIATION be pleased to state:-

(a) whether Government has drawn up any plan to meet the growing demand for air travel; and
(b) if so, the steps being taken to increase the capacity of airports and to develop new airports?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

 (GEN. (DR) V. K. SINGH (RETD))

(a) & (b):The Government has taken several steps to meet the increasing demand for air travel in the country which include:
(i) Airports Authority of India (AAI) has taken up the development/upgradation/modernisation of airports with a capital expenditure plan of Rs. 25,000 crores during the period 2019-2024.
(ii) The Public Private Partnership (PPP) airports at Delhi, Hyderabad and Bengaluru are undertaking major expansion projects of around Rs. 30,000 crores by 2025. Additionally, Rs. 36,000 crores has been planned for investment in the development of new Greenfield airports across the country under PPP mode.
(iii) Government of India (GoI) has accorded in-principle approval for setting up of 21 Greenfield Airports across the country. Out of this, 11 Greenfield airports have been operationalised.
(iv) Under Regional Connectivity Scheme (RCS) - UdeDesh ka Aam Nagrik (UDAN), 479 routes connecting 74 airports , including 9 heliports and 2 water aerodromes, have been operationalised. UDAN is an ongoing scheme where bidding rounds are conducted from time to time to cover more destinations/stations and routes under the scheme
(v) Goods and Services Tax (GST) rate has been reduced from 18% to 5% for domestic Maintenance, Repair and Overhaul (MRO) services.
(vi) A conducive aircraft leasing and financing environment has been enabled.
(vii) Improvement in air navigation infrastructure at Indian airports is being carried out.

(viii): The upgradation of infrastructure/ facilities at airports is a continuous process, which is undertaken by the Airports Authority of India (AAI) or the concerned Airport Operators depending upon operational requirements, traffic demand, commercial feasibility etc.

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